

LOK SABHA

LIST OF BUSINESS

Monday, December 15, 2025 / Agrahayana 24, 1947 (Saka)

11 AM

OBITUARY REFERENCES

1. OBITUARY REFERENCES to the passing away of:-

- (1) Shri Subhash Ahuja (Member, Sixth Lok Sabha);
- (2) Prof. Salahuddin (Member, Eighth Lok Sabha); and
- (3) Shri Bal Krishna Chauhan (Member, Thirteenth Lok Sabha).

QUESTIONS

2. QUESTIONS entered in separate list to be asked and answers given.

PAPERS TO BE LAID ON THE TABLE

Following Ministers to lay papers on the Table: -

- 3. SHRI GAJENDRA SINGH SHEKHAWAT** for Ministry of Culture;
- 4. SHRI JAYANT CHAUDHARY** for Ministry of Skill Development and Entrepreneurship and Ministry of Education;

5. SHRI PANKAJ CHAUDHARY for Ministry of Finance;
6. SUSHRI SHOBHA KARANDLAJE for Ministry of Labour and Employment;
7. SHRI KIRTI VARDHAN SINGH for Ministry of Environment, Forest and Climate Change;
8. SHRI SURESH GOPI for Ministry of Tourism;
9. SHRI SUKANTA MAJUMDAR for Ministry of Education; and
10. SHRI HARSH MALHOTRA for Ministry of Corporate Affairs.

(Printed on a separate list)

REPORTS OF PUBLIC ACCOUNTS COMMITTEE

11. SHRI K.C. VENUGOPAL

SHRI MAGUNTA SREENIVASULU REDDY to present the following Reports (Hindi and English versions) of the Public Accounts Committee (2025-26):-

- (1) Thirty-fourth Report of the Public Accounts Committee (2025-26) on the subject 'Irregular grant of incentives and allowances'.
- (2) Thirty-fifth Report on Action Taken by the Government on the Observations/Recommendations of the Public Accounts Committee contained in their One Hundred and Forty-second Report (Seventeenth Lok Sabha) on 'National Social Assistance Programme'.

STATEMENT OF STANDING COMMITTEE ON CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

12. SMT. KANIMOZHI KARUNANIDHI

SMT. MALVIKA DEVI to lay the Final Action Taken Statement (Hindi and English versions) showing Action Taken by the Government on the recommendations contained in Chapter I of the Tenth Report (Eighteenth Lok Sabha) of the Standing Committee on Consumer Affairs, Food and Public Distribution on Action Taken by the Government on the Observations/Recommendations contained in the Sixth Report (Eighteenth Lok Sabha) on Demands for Grants (2024-25) pertaining to Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution).

STATEMENTS BY MINISTERS

13. SHRI PANKAJ CHAUDHARY to make the following statements (Hindi and English versions) regarding:-

- (1) the status of implementation of the recommendations contained in the 2nd Report of the Standing Committee on Finance (2024-25) on 'Demands for Grants (2024-25)' pertaining to Department of Revenue, Ministry of Finance.
- (2) the status of implementation of the recommendations contained in the 6th Report of the Standing Committee on Finance (2024-25) on 'Cyber Security and Rising Incidence of Cyber/White Collar Crimes' pertaining to Department of Financial Services, Ministry of Finance.

- (3) the status of implementation of the recommendations contained in the 9th Report of the Standing Committee on Finance (2024-25) on 'Demands for Grants (2025-26)' pertaining to Department of Revenue, Ministry of Finance.
- (4) the status of implementation of the recommendations contained in the 13th Report of the Standing Committee on Finance (2024-25) on 'Demands for Grants (2025-26)' pertaining to Department of Financial Services, Ministry of Finance.

14. **SHRI SURESH GOPI** to make a statement (Hindi and English versions) regarding the status of implementation of the recommendations contained in the 379th Report of the Standing Committee on Transport, Tourism and Culture on 'Demands for Grants (2025-26)' pertaining to the Ministry of Tourism.

15. **MATTERS UNDER RULE 377**

SUPPLEMENTARY DEMANDS FOR GRANTS

16. **FURTHER DISCUSSION AND VOTING** on the Supplementary Demands for Grants - First Batch for 2025-2026 (*Printed on separate list*).

[**ALSO** further consideration of cut motions (*Printed on separate lists*) moved on 12th December, 2025].

LEGISLATIVE BUSINESS
Contingent Notices of Bill
Appropriation Bill for introduction, consideration and passing

@The
Appropriation
(No.4) Bill,
2025.

17. SHRIMATI NIRMALA SITHARAMAN to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2025-26.

ALSO to introduce the Bill.

18. SHRIMATI NIRMALA SITHARAMAN to move that the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2025-26, be taken into consideration.

ALSO to move that the Bill be passed.

NEW DELHI;
December 12, 2025
Agrahayana 21, 1947 (Saka)

UTPAL KUMAR SINGH,
Secretary General

@ To be taken up in case Supplementary Demands for Grants for 2025-26, are voted.